

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *365**

TO BE ANSWERED ON THE 28th MARCH, 2017 / CHAITRA 7, 1939 (SAKA)

IMMIGRATION FROM BANGLADESH

***365. SHRI TATHAGATA SATPATHY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been large scale immigration of Bangladeshi citizens to different parts of Odisha including Balasore district and if so, the details thereof;

(b) whether this action of infiltration has endangered the borders;

(c) if so, the details thereof and the corrective steps taken by the Government in this regard; and

(d) whether any scheme is under consideration of the Government for the development of border areas of Odisha and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d) : A statement is laid on the table of the House.

STATEMENT REFERRED TO IN LOK SABHA STARRED QUESTION NO. *365 FOR ANSWER ON 28.03.2017

(a): As per the available information around 3700 such immigrants have been identified in Odisha.

(b) & (c): Though they have been found involved in cases of petty theft, illegal fishing etc., there have been no reports of involvement of these migrants in any major crime. Illegal migrants, when detected, are dealt with as per provisions of the law which include measures to deport them in accordance with the Foreigners Act, 1946. These powers have been delegated to the State Governments/UT administrations with effect from 24.04.2014. As per the procedure, the States/UTs are required to set up a Special Task Force in each district to detect, identify and intercept illegal migrants and set up detention centres for such suspected illegal immigrants pending their deportation.

(d): Odisha has a coastline of about 476 kilometres for which the Government is implementing a comprehensive and integrated Coastal Security Scheme to strengthen security infrastructure and capabilities of the police in the Coastal States. Under this Scheme in Phase-I, State Govt. of Odisha has been provided 5 Coastal Police Stations with 15 boats/vessels, 25 vehicles and in Phase-II, 13 Coastal Police Stations with 26 boats/vessels, 5 jetties, 39 vehicles have been sanctioned.